

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2619  
ANSWERED ON:31.08.2007  
NAMMA METRO PROJECT  
Shivanna Shri M

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether those who will have more than 50 per cent of their holding for the `NAMMA METRO` project is to be allotted sites on priority basis;
- (b) if so, the details thereof;
- (c) whether the Government proposes to implement the compensation package as per the recommendations of the PSS Thomas Land Committee Report; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): The land for the project is being acquired by Government of Karnataka. Bangalore Metro Rail Corporation Ltd. (BMRCL) and Government of Karnataka have reported that Bangalore Development Authority (BDA) has been requested to make bulk allotment of land. No final decision has been taken on the criteria for specific beneficiaries.

(c)&(d): The State Government has reported that PSS Thomas Land Committee was constituted to assist the State Government in determining the fair market value of the lands and the Committee submitted detailed valuation report for working out the fair market rate relating to the land component. The State Government has received the recommendations for the purpose of payment of compensation to those losing land for the project.